



सत्यमेव जयते

भारत सरकार  
Government of India

भौगोलिक उपदर्शन पत्रिका

**GEOGRAPHICAL INDICATIONS JOURNAL**



बौद्धिक सम्पदा  
भारत  
**INTELLECTUAL  
PROPERTY INDIA**

भौगोलिक उपदर्शन पंजीकृति,  
बौद्धिक सम्पदा अधिकार भवन,  
जी.एस.टी. रोड, गिण्डी,  
चेन्नै - ६०० ०३२.

**Geographical Indications Registry,  
Intellectual Property Rights Building,  
G.S.T. Road, Guindy, Chennai - 600 032.**



**GOVERNMENT OF INDIA  
GEOGRAPHICAL INDICATIONS  
JOURNAL NO.69**

**JULY 24, 2015**

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## OFFICIAL NOTICES

**Sub:** Notice is given under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002.

1. As per the requirement of Rule 41(1) it is informed that the issue of Journal 69 of the Geographical Indications Journal dated 24<sup>th</sup> July 2015 has been made available to the public from 24<sup>th</sup> July 2015.

## NEW G.I APPLICATION DETAILS

<b>App.No.</b>	<b>Geographical Indications</b>	<b>Class</b>	<b>Goods</b>
525	Burdwan Sitabhog	30	Food Stuffs
526	Bardhaman Mihidana	30	Food Stuffs
527	Kashmiri Hand Knotted Carpet	27	Handicraft
528	Kansi Grass Products	16, 20, 21, 22, 25 and 27	Handicraft

**PUBLIC NOTICE**

No.GIR/CG/JNL/2010

Dated 26<sup>th</sup> February, 2010

**WHEREAS** Rule 38(2) of Geographical Indications of Goods (Registration and Protection) Rules, 2002 provides as follows:

**“The Registrar may after notification in the Journal put the published Geographical Indications Journal on the internet, website or any other electronic media.”**

**Now therefore**, with effect from 1<sup>st</sup> April, 2010, The Geographical Indications Journal will be Published and hosted in the IPO official website [www.ipindia.nic.in](http://www.ipindia.nic.in) free of charge. Accordingly, sale of Hard Copy and CD-ROM of GI Journal will be discontinued with effect from 1<sup>st</sup> April, 2010.

**Registrar of Geographical Indications**

**G.I. Authorised User Application No. – 1591 in respect of Toda Embroidery  
Registered GI Application No.- 135**

Application is made by, **Smt. Muthsin**, Manjakkalmund, Ooty, Tamil Nadu, India, dated May 23, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Toda Embroidery** under Application No- 135 in respect of Textiles and Textiles goods, not included in other classes, Clothing & Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Muthsin
- (B) **Address** :  
Smt. Muthsin,  
Manjakkalmund,  
Ooty, Tamil Nadu, India
- (C) **Date of Authorised User Application** : May 23, 2013
- (D) **Registered Geographical Indication** : **Toda Embroidery**
- (E) **Registered Proprietor** :  
1. Toda NalavaazhvuSangam  
2. Keystone Foundation, Keystone Centre  
3. Tamil Nadu Handicrafts Development Corporation, ('Poompuhar')
- (F) **Address** :  
1. Toda NalavaazhvuSangam  
Hospital Road, Ootacamund – 643 001,  
District – Nilgiris, Tamil Nadu, India.  
2. Keystone Foundation, Keystone Centre  
P. B. 35, Groves Hill Road,  
Kotagiri – 643217, District – Nilgiris,  
Tamil Nadu, India.  
3. Tamil Nadu Handicrafts Development Corporation, ('Poompuhar')  
No. 759, Anna Salai, Chennai – 600 002,  
Tamil Nadu, India.
- (G) **Class** : 24, 25 & 26
- (H) **Goods** :  
Class 24 -Textiles and Textiles goods, not included in other classes;  
Class 25 –Clothing  
Class 26 – Lace and Embroidery
- (I) **Represented by** : P. Sanjay Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. – 1592 in respect of Toda Embroidery  
Registered GI Application No.- 135**

Application is made by, **Smt. Roopavathi**, ThavittukkoduMund, door no. 148, Sandynallah Post, Ooty, Tamil Nadu, India, dated May 23, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Toda Embroidery** under Application No- 135 in respect of Textiles and Textiles goods, not included in other classes, Clothing & Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Roopavathi
- (B) **Address** : Smt. Roopavathi  
ThavittukkoduMund, door no. 148,  
Sandynallah Post, Ooty,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : May 23, 2013
- (D) **Registered Geographical  
Indication** : **Toda Embroidery**
- (E) **Registered Proprietor** : 1. Toda NalavaazhvuSangam  
2. Keystone Foundation, Keystone Centre  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')
- (F) **Address** : 1. Toda NalavaazhvuSangam  
Hospital Road, Ootacamund – 643 001,  
District – Nilgiris, Tamil Nadu, India.  
2. Keystone Foundation, Keystone Centre  
P. B. 35, Groves Hill Road,  
Kotagiri – 643217, District – Nilgiris,  
Tamil Nadu, India.  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')  
No. 759, Anna Salai, Chennai – 600 002,  
Tamil Nadu, India.
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : Class 24 -Textiles and Textiles goods,  
not included in other classes;  
Class 25 –Clothing  
Class 26 – Lace and Embroidery
- (I) **Represented by** : P. Sanjay Gandhi, Advocate, Chennai



**G.I. Authorised User Application No. – 1593 in respect of Toda Embroidery  
Registered GI Application No.- 135**

Application is made by, **Smt. Allirani**, Muthunadumund, Thalaikunda Post, Ooty, Tamil Nadu, India, dated May 23, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Toda Embroidery** under Application No- 135 in respect of Textiles and Textiles goods, not included in other classes, Clothing & Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Allirani
- (B) **Address** : Smt. Allirani  
Muthunadumund, Thalaikunda Post,  
Ooty, Tamil Nadu, India
- (C) **Date of Authorised User Application** : May 23, 2013
- (D) **Registered Geographical Indication** : **Toda Embroidery**
- (E) **Registered Proprietor** : 1. Toda NalavaazhvuSangam  
2. Keystone Foundation, Keystone Centre  
3. Tamil Nadu Handicrafts Development Corporation, ('Poompuhar')
- (F) **Address** : 1. Toda NalavaazhvuSangam  
Hospital Road, Ootacamund – 643 001,  
District – Nilgiris, Tamil Nadu, India.  
2. Keystone Foundation, Keystone Centre  
P. B. 35, Groves Hill Road,  
Kotagiri – 643217, District – Nilgiris,  
Tamil Nadu, India.  
3. Tamil Nadu Handicrafts Development Corporation, ('Poompuhar')  
No. 759, Anna Salai, Chennai – 600 002,  
Tamil Nadu, India.
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : Class 24 -Textiles and Textiles goods,  
not included in other classes;  
Class 25 –Clothing  
Class 26 – Lace and Embroidery
- (I) **Represented by** : P. Sanjay Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. – 1594 in respect of Toda Embroidery  
Registered GI Application No.- 135**

Application is made by, **Smt. Thamarai**, Pudumund, door no. 34/34, Glenmargen Post, Ooty, Tamil Nadu, India, dated May 23, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Toda Embroidery** under Application No-135 in respect of Textiles and Textiles goods, not included in other classes, Clothing & Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Thamarai
- (B) **Address** : Smt. Thamarai  
Pudumund, door no. 34/34,  
Glenmargen Post, Ooty,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : May 23, 2013
- (D) **Registered Geographical  
Indication** : **Toda Embroidery**
- (E) **Registered Proprietor** : 1. Toda NalavaazhvuSangam  
2. Keystone Foundation, Keystone Centre  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')
- (F) **Address** : 1. Toda NalavaazhvuSangam  
Hospital Road, Ootacamund – 643 001,  
District – Nilgiris, Tamil Nadu, India.  
2. Keystone Foundation, Keystone Centre  
P. B. 35, Groves Hill Road,  
Kotagiri – 643217, District – Nilgiris,  
Tamil Nadu, India.  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')  
No. 759, Anna Salai, Chennai – 600 002,  
Tamil Nadu, India.
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : Class 24 -Textiles and Textiles goods,  
not included in other classes;  
Class 25 –Clothing  
Class 26 – Lace and Embroidery
- (I) **Represented by** : P. Sanjay Gandhi, Advocate, Chennai

**G.I. Authorised User Application No. – 1595 in respect of Toda Embroidery  
Registered GI Application No.- 135**

Application is made by, **Smt. Sheela**, Shalom Self Help Group, Claremont, Club Road, Ooty - 643001, Tamil Nadu, India, dated May 23, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Toda Embroidery** under Application No- 135 in respect of Textiles and Textiles goods, not included in other classes, Clothing & Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Sheela
- (B) **Address** : Smt. Sheela,  
Shalom Self Help Group, Claremont,  
Club Road, Ooty - 643001,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : May 23, 2013
- (D) **Registered Geographical  
Indication** : **Toda Embroidery**
- (E) **Registered Proprietor** : 1. Toda NalavaazhvuSangam  
2. Keystone Foundation, Keystone Centre  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')
- (F) **Address** : 1. Toda NalavaazhvuSangam  
Hospital Road, Ootacamund – 643 001,  
District – Nilgiris, Tamil Nadu, India.  
2. Keystone Foundation, Keystone Centre  
P. B. 35, Groves Hill Road,  
Kotagiri – 643217, District – Nilgiris,  
Tamil Nadu, India.  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')  
No. 759, Anna Salai, Chennai – 600 002,  
Tamil Nadu, India.
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : Class 24 -Textiles and Textiles goods,  
not included in other classes;  
Class 25 –Clothing  
Class 26 – Lace and Embroidery
- (I) **Represented by** : P. Sanjay Gandhi, Advocate, Chennai

**G.I. Authorised User Application No. – 1596 in respect of Toda Embroidery  
Registered GI Application No.- 135**

Application is made by, **Smt. Jalirani**, Nedimund, Ullikal Post, Coonoor, Nilgiris - 643234, Tamil Nadu, India, dated May 23, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Toda Embroidery** under Application No- 135 in respect of Textiles and Textiles goods, not included in other classes, Clothing & Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Jalirani
- (B) **Address** : Smt. Jalirani,  
Nedimund, UllikalPost,  
Coonoor, Nilgiris - 643234,  
Tamil Nadu, India.
- (C) **Date of Authorised User Application** : May 23, 2013
- (D) **Registered Geographical Indication** : **Toda Embroidery**
- (E) **Registered Proprietor** : 1. Toda NalavaazhvuSangam  
2. Keystone Foundation, Keystone Centre  
3. Tamil Nadu Handicrafts Development Corporation, ('Poompuhar')
- (F) **Address** : 1. Toda NalavaazhvuSangam  
Hospital Road, Ootacamund – 643 001,  
District – Nilgiris, Tamil Nadu, India.  
2. Keystone Foundation, Keystone Centre  
P. B. 35, Groves Hill Road,  
Kotagiri – 643217, District – Nilgiris,  
Tamil Nadu, India.  
3. Tamil Nadu Handicrafts Development Corporation, ('Poompuhar')  
No. 759, Anna Salai, Chennai – 600 002,  
Tamil Nadu, India.
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : Class 24 -Textiles and Textiles goods,  
not included in other classes;  
Class 25 –Clothing  
Class 26 – Lace and Embroidery
- (I) **Represented by** : P. Sanjay Gandhi, Advocate, Chennai

**G.I. Authorised User Application No. – 1597 in respect of Toda Embroidery  
Registered GI Application No.- 135**

Application is made by, **Smt. Nilasin**, Manjakkalmund, Ooty, Tamil Nadu, India, dated May 23, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Toda Embroidery** under Application No- 135 in respect of Textiles and Textiles goods, not included in other classes, Clothing & Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Nilasin
- (B) **Address** : Smt. Nilasin,  
Manjakkalmund, Ooty, Tamil Nadu, India
- (C) **Date of Authorised User Application** : May 23, 2013
- (D) **Registered Geographical Indication** : **Toda Embroidery**
- (E) **Registered Proprietor** : 1. Toda NalavaazhvuSangam  
2. Keystone Foundation, Keystone Centre  
3. Tamil Nadu Handicrafts Development Corporation, ('Poempuhar')
- (F) **Address** : 1. Toda NalavaazhvuSangam  
Hospital Road, Ootacamund – 643 001,  
District – Nilgiris, Tamil Nadu, India.  
2. Keystone Foundation, Keystone Centre  
P. B. 35, Groves Hill Road,  
Kotagiri – 643217, District – Nilgiris,  
Tamil Nadu, India.  
3. Tamil Nadu Handicrafts Development Corporation, ('Poempuhar')  
No. 759, Anna Salai, Chennai – 600 002,  
Tamil Nadu, India.
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : Class 24 -Textiles and Textiles goods,  
not included in other classes;  
Class 25 –Clothing  
Class 26 – Lace and Embroidery
- (I) **Represented by** : P. Sanjay Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. – 1598 in respect of Toda Embroidery  
Registered GI Application No.- 135**

Application is made by, **Smt. Vijindra**, Muthunadmund, Thalaikunda Post, Ooty, Tamil Nadu, India, dated May 23, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Toda Embroidery** under Application No- 135 in respect of Textiles and Textiles goods, not included in other classes, Clothing & Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Vijindra,
- (B) **Address** : Smt. Vijindra,  
Muthunadmund,Thalaikunda Post,  
Ooty, Tamil Nadu, India
- (C) **Date of Authorised  
User Application** : May 23, 2013
- (D) **Registered Geographical  
Indication** : **Toda Embroidery**
- (E) **Registered Proprietor** : 1. Toda NalavaazhvuSangam  
2. Keystone Foundation, Keystone Centre  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')
- (F) **Address** : 1. Toda NalavaazhvuSangam  
Hospital Road, Ootacamund – 643 001,  
District – Nilgiris, Tamil Nadu, India.  
2. Keystone Foundation, Keystone Centre  
P. B. 35, Groves Hill Road,  
Kotagiri – 643217, District – Nilgiris,  
Tamil Nadu, India.  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')  
No. 759, Anna Salai, Chennai – 600 002,  
Tamil Nadu, India.
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : Class 24 -Textiles and Textiles goods,  
not included in other classes;  
Class 25 –Clothing  
Class 26 – Lace and Embroidery
- (I) **Represented by** : P. Sanjay Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. – 1601 in respect of Toda Embroidery  
Registered GI Application No.- 135**

Application is made by, **Smt. Ragumalli**, Koddhunimund, Kotagiri Kodanadu Post, Ooty, Tamil Nadu, India, dated May 23, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Toda Embroidery** under Application No- 135 in respect of Textiles and Textiles goods, not included in other classes, Clothing & Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Ragumalli
- (B) **Address** : Smt. Ragumalli,  
Koddhunimund, KotagiriKodanadu Post,  
Ooty, Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : May 23, 2013
- (D) **Registered Geographical  
Indication** : **Toda Embroidery**
- (E) **Registered Proprietor** : 1. Toda NalavaazhvuSangam  
2. Keystone Foundation, Keystone Centre  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')
- (F) **Address** : 1. Toda NalavaazhvuSangam  
Hospital Road, Ootacamund – 643 001,  
District – Nilgiris, Tamil Nadu, India.  
2. Keystone Foundation, Keystone Centre  
P. B. 35, Groves Hill Road,  
Kotagiri – 643217, District – Nilgiris,  
Tamil Nadu, India.  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')  
No. 759, Anna Salai, Chennai – 600 002,  
Tamil Nadu, India.
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : Class 24 -Textiles and Textiles goods,  
not included in other classes;  
Class 25 –Clothing  
Class 26 – Lace and Embroidery
- (I) **Represented by** : P. Sanjay Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. – 1602 in respect of Toda Embroidery  
Registered GI Application No.- 135**

Application is made by, **Smt. Aasaikili**, Kombuthookkimund, Thalaikundha Post, Ooty, Tamil Nadu, India, dated May 23, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Toda Embroidery** under Application No- 135 in respect of Textiles and Textiles goods, not included in other classes, Clothing & Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Aasaikili
- (B) **Address** : Smt. Aasaikili,  
Kombuthookkimund, Thalaikundha Post,  
Ooty, Tamil Nadu, India
- (C) **Date of Authorised  
User Application** : May 23, 2013
- (D) **Registered Geographical  
Indication** : **Toda Embroidery**
- (E) **Registered Proprietor** : 1. Toda NalavaazhvuSangam  
2. Keystone Foundation, Keystone Centre  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')
- (F) **Address** : 1. Toda NalavaazhvuSangam  
Hospital Road, Ootacamund – 643 001,  
District – Nilgiris, Tamil Nadu, India.  
2. Keystone Foundation, Keystone Centre  
P. B. 35, Groves Hill Road,  
Kotagiri – 643217, District – Nilgiris,  
Tamil Nadu, India.  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')  
No. 759, Anna Salai, Chennai – 600 002,  
Tamil Nadu, India.
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : Class 24 -Textiles and Textiles goods,  
not included in other classes;  
Class 25 –Clothing  
Class 26 – Lace and Embroidery
- (I) **Represented by** : P. Sanjay Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. – 1603 in respect of Toda Embroidery  
Registered GI Application No.- 135**

Application is made by, **Smt. Poovinthi**, Kandalmund, Door no. 160, Ooty, Tamil Nadu, India, dated May 23, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Toda Embroidery** under Application No- 135 in respect of Textiles and Textiles goods, not included in other classes, Clothing & Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Poovinthi
- (B) **Address** : Smt. Poovinthi,  
Kandalmund, Door no. 160,  
Ooty, Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : May 23, 2013
- (D) **Registered Geographical  
Indication** : **Toda Embroidery**
- (E) **Registered Proprietor** : 1. Toda NalavaazhvuSangam  
2. Keystone Foundation, Keystone Centre  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')
- (F) **Address** : 1. Toda NalavaazhvuSangam  
Hospital Road, Ootacamund – 643 001,  
District – Nilgiris, Tamil Nadu, India.  
2. Keystone Foundation, Keystone Centre  
P. B. 35, Groves Hill Road,  
Kotagiri – 643217, District – Nilgiris,  
Tamil Nadu, India.  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')  
No. 759, Anna Salai, Chennai – 600 002,  
Tamil Nadu, India.
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : Class 24 -Textiles and Textiles goods,  
not included in other classes;  
Class 25 –Clothing  
Class 26 – Lace and Embroidery
- (I) **Represented by** : P. Sanjay Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. – 1604 in respect of Toda Embroidery  
Registered GI Application No.- 135**

Application is made by, **Smt. Simmarani**, Karikadu Mund (Toda Village), Ithalar Post, Ooty – 643001, Tamil Nadu, India, dated May 23, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Toda Embroidery** under Application No- 135 in respect of Textiles and Textiles goods, not included in other classes, Clothing & Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Simmarani
- (B) **Address** : Smt. Simmarani,  
Karikadu Mund (Toda Village),  
Ithalar Post, Ooty – 643001,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : May 23, 2013
- (D) **Registered Geographical  
Indication** : **Toda Embroidery**
- (E) **Registered Proprietor** : 1. Toda NalavaazhvuSangam  
2. Keystone Foundation, Keystone Centre  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')
- (F) **Address** : 1. Toda NalavaazhvuSangam  
Hospital Road, Ootacamund – 643 001,  
District – Nilgiris, Tamil Nadu, India.  
2. Keystone Foundation, Keystone Centre  
P. B. 35, Groves Hill Road,  
Kotagiri – 643217, District – Nilgiris,  
Tamil Nadu, India.  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')  
No. 759, Anna Salai, Chennai – 600 002,  
Tamil Nadu, India.
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : Class 24 -Textiles and Textiles goods,  
not included in other classes;  
Class 25 –Clothing  
Class 26 – Lace and Embroidery
- (I) **Represented by** : P. Sanjay Gandhi, Advocate, Chennai

**G.I. Authorised User Application No. – 1605 in respect of Toda Embroidery  
Registered GI Application No.- 135**

Application is made by, **Smt. Ambulakshmi**, Thavanadu Mund, Glenmargen Post, Ooty, Tamil Nadu, India, dated May 23, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Toda Embroidery** under Application No- 135 in respect of Textiles and Textiles goods, not included in other classes, Clothing & Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Ambulakshmi
- (B) **Address** : Smt. Ambulakshmi,  
ThavanaduMund, Glenmargen Post,  
Ooty, Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : May 23, 2013
- (D) **Registered Geographical  
Indication** : **Toda Embroidery**
- (E) **Registered Proprietor** : 1. Toda NalavaazhvuSangam  
2. Keystone Foundation, Keystone Centre  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')
- (F) **Address** : 1. Toda NalavaazhvuSangam  
Hospital Road, Ootacamund – 643 001,  
District – Nilgiris, Tamil Nadu, India.  
2. Keystone Foundation, Keystone Centre  
P. B. 35, Groves Hill Road,  
Kotagiri – 643217, District – Nilgiris,  
Tamil Nadu, India.  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')  
No. 759, Anna Salai, Chennai – 600 002,  
Tamil Nadu, India.
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : Class 24 -Textiles and Textiles goods,  
not included in other classes;  
Class 25 –Clothing  
Class 26 – Lace and Embroidery
- (I) **Represented by** : P. Sanjay Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. – 1606 in respect of Toda Embroidery  
Registered GI Application No.- 135**

Application is made by, **Smt. Jainila**, Aganadumund, Parcencually Post, Ooty, Tamil Nadu, India, dated May 23, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Toda Embroidery** under Application No- 135 in respect of Textiles and Textiles goods, not included in other classes, Clothing & Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt.Jainila
- (B) **Address** : Smt. Jainila,  
Aganadumund,  
ParcencuallyPost,  
Ooty,Tamil Nadu,India
- (C) **Date of Authorised User Application** : May 23, 2013
- (D) **Registered Geographical Indication** : **Toda Embroidery**
- (E) **Registered Proprietor** : 1. Toda NalavaazhvuSangam  
2. Keystone Foundation, Keystone Centre  
3. Tamil Nadu Handicrafts Development Corporation, ('Poompuhar')
- (F) **Address** : 1. Toda NalavaazhvuSangam  
Hospital Road, Ootacamund – 643 001,  
District – Nilgiris, Tamil Nadu, India.  
2. Keystone Foundation, Keystone Centre  
P. B. 35, Groves Hill Road,  
Kotagiri – 643217, District – Nilgiris,  
Tamil Nadu, India.  
3. Tamil Nadu Handicrafts Development Corporation, ('Poompuhar')  
No. 759, Anna Salai, Chennai – 600 002,  
Tamil Nadu, India.
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : Class 24 -Textiles and Textiles goods,  
not included in other classes;  
Class 25 –Clothing  
Class 26 – Lace and Embroidery
- (I) **Represented by** : P. Sanjay Gandhi, Advocate, Chennai

**G.I. Authorised User Application No. – 1607 in respect of Toda Embroidery  
Registered GI Application No.- 135**

Application is made by, **Smt. Vasamalli**, Nigachi Mund, 'Karsh', D. No. 4, Tamilagam Salai, Thodamund, Ooty -643001, Tamil Nadu, India, dated May 23, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Toda Embroidery** under Application No- 135 in respect of Textiles and Textiles goods, not included in other classes, Clothing & Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Vasamalli
- (B) **Address** : Smt. Vasamalli,  
NigachiMund, 'Karsh', D. No. 4,  
TamilagamSalai, Thodamund,  
Ooty -643001, Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : May 23, 2013
- (D) **Registered Geographical  
Indication** : **Toda Embroidery**
- (E) **Registered Proprietor** : 1. Toda NalavaazhvuSangam  
2. Keystone Foundation, Keystone Centre  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')
- (F) **Address** : 1. Toda NalavaazhvuSangam  
Hospital Road, Ootacamund – 643 001,  
District – Nilgiris, Tamil Nadu, India.  
2. Keystone Foundation, Keystone Centre  
P. B. 35, Groves Hill Road,  
Kotagiri – 643217, District – Nilgiris,  
Tamil Nadu, India.  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')  
No. 759, Anna Salai, Chennai – 600 002,  
Tamil Nadu, India.
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : Class 24 -Textiles and Textiles goods,  
not included in other classes;  
Class 25 –Clothing  
Class 26 – Lace and Embroidery
- (I) **Represented by** : P. Sanjay Gandhi, Advocate, Chennai

**G.I. Authorised User Application No. – 1608 in respect of Toda Embroidery  
Registered GI Application No.- 135**

Application is made by, **Smt. Daivalakshmi**, Vikkapathymund, Ebbanadu Post, Nilgiri, Ooty, Tamil Nadu, India, dated May 23, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Toda Embroidery** under Application No-135 in respect of Textiles and Textiles goods, not included in other classes, Clothing & Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Daivalakshmi
- (B) **Address** : Smt. Daivalakshmi,  
Vikkapathymund, Ebbanadu Post,  
Nilgiri, Ooty, Tamil Nadu, India
- (C) **Date of Authorised  
User Application** : May 23, 2013
- (D) **Registered Geographical  
Indication** : **Toda Embroidery**
- (E) **Registered Proprietor** : 1. Toda NalavaazhvuSangam  
2. Keystone Foundation, Keystone Centre  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')
- (F) **Address** : 1. Toda NalavaazhvuSangam  
Hospital Road, Ootacamund – 643 001,  
District – Nilgiris, Tamil Nadu, India.  
2. Keystone Foundation, Keystone Centre  
P. B. 35, Groves Hill Road,  
Kotagiri – 643217, District – Nilgiris,  
Tamil Nadu, India.  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')  
No. 759, Anna Salai, Chennai – 600 002,  
Tamil Nadu, India.
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : Class 24 -Textiles and Textiles goods,  
not included in other classes;  
Class 25 –Clothing  
Class 26 – Lace and Embroidery
- (I) **Represented by** : P. Sanjay Gandhi, Advocate, Chennai

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**G.I. Authorised User Application No. – 1609 in respect of Toda Embroidery  
Registered GI Application No.- 135**

Application is made by, **Smt. Jeyneethi**, Bedmund, Kattabettu Post, Ooty, Tamil Nadu, India, dated May 23, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Toda Embroidery** under Application No- 135 in respect of Textiles and Textiles goods, not included in other classes, Clothing & Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Jeyneethi
- (B) **Address** : Smt. Jeyneethi,  
Bedmund, Kattabettu Post,  
Ooty, Tamil Nadu, India
- (C) **Date of Authorised  
User Application** : May 23, 2013
- (D) **Registered Geographical  
Indication** : **Toda Embroidery**
- (E) **Registered Proprietor** : 1. Toda NalavaazhvuSangam  
2. Keystone Foundation, Keystone Centre  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')
- (F) **Address** : 1. Toda NalavaazhvuSangam  
Hospital Road, Ootacamund – 643 001,  
District – Nilgiris, Tamil Nadu, India.  
2. Keystone Foundation, Keystone Centre  
P. B. 35, Groves Hill Road,  
Kotagiri – 643217, District – Nilgiris,  
Tamil Nadu, India.  
3. Tamil Nadu Handicrafts Development  
Corporation, ('Poompuhar')  
No. 759, Anna Salai, Chennai – 600 002,  
Tamil Nadu, India.
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : Class 24 -Textiles and Textiles goods,  
not included in other classes;  
Class 25 –Clothing  
Class 26 – Lace and Embroidery
- (I) **Represented by** : P. Sanjay Gandhi, Advocate, Chennai

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### Renewal Details of Registered Geographical Indications

S. No	GI Application No	GI Name	Valid Upto
1	33	Coorg Orange	30.03.2025
2	34	Mysore Betel Leaf	30.03.2025
3	35	Nanjanagudu Banana	30.03.2025
4	36	Palakkadan Matta Rice	17.04.2025
5	49	Malabar Pepper	13.02.2026
6	72	Allepey Green Cardamom	14.09.2026
7	78	Coorg Green Cardamom	27.12.2026
8	44	Kondapalli Bommallu	09.11.2025



## General Information

### What is a Geographical Indication?

- It is an indication,
- It is used to identify agricultural, natural, or manufactured goods originating in the said area,
- It originates from a definite territory in India,
- It should have a special quality or characteristics unique to the geographical indication.

### Examples of possible Geographical Indications in India:

Some of the examples of Geographical Indications in India include Basmati Rice, Darjeeling Tea, Kancheepuram silk saree, Alphonso Mango, Nagpur Orange, Kolhapuri Chappal, Bikaneri Bhujia etc.

### What are the benefits of registration of Geographical Indications?

- It confers legal protection to Geographical Indications in India,
- It prevents unauthorized use of a registered Geographical Indication by others.
- It boosts exports of Indian Geographical indications by providing legal Protection.
- It promotes economic Prosperity of Producers.
- It enables seeking legal protection in other WTO member countries.

### Who can apply for the registration of a Geographical Indication?

Any association of persons, producers, organization or authority established by or under the law can apply.

The applicant must represent the interest of the producers.

The application should be in writing in the prescribed form.

The application should be addressed to the Registrar of Geographical Indications along with prescribed fee.

### Who is the Registered Proprietor of a Geographical Indication?

Any association of persons, producers, organisation or authority established by or under the law can be a registered proprietor. Their name should be entered in the Register of Geographical Indications as registered proprietor for the Geographical Indication applied for.

### Who is an authorized user?

A producer of goods can apply for registration as an authorized user, with respect to a registered Geographical Indication. He should apply in writing in the prescribed form along with prescribed fee.

### Who is a producer in relation to a Geographical Indication?

A producer is a person dealing with three categories of goods

- Agricultural Goods including the production, processing, trading or dealing.
- Natural Goods including exploiting, trading or dealing.
- Handicrafts or industrial goods including making, manufacturing, trading or dealing.

### Is registration of a Geographical Indication compulsory?

While registration of Geographical indication is not compulsory, it offers better legal protection for action for infringement.

**What are the advantages of registering?**

- Registration affords better legal protection to facilitate an action for infringement.
- The registered proprietor and authorized users can initiate infringement actions.
- The authorized users can exercise right to use the Geographical indication.

**Who can use the registered Geographical Indication?**

Only an authorized user has the exclusive rights to use the Geographical indication in relation to goods in respect of which it is registered.

**How long is the registration of Geographical Indication valid? Can it be renewed?**

The registration of a Geographical Indication is for a period of ten years.

Yes, renewal is possible for further periods of 10 years each.

If a registered Geographical Indication is not renewed, it is liable to be removed from the register.

**When a Registered Geographical Indication is said to be infringed?**

- When unauthorized use indicates or suggests that such goods originate in a geographical area other than the true place of origin of such goods in a manner which misleads the public as to their geographical origins.
- When use of Geographical Indication results in unfair competition including passing off in respect of registered Geographical indication.
- When the use of another Geographical Indication results in a false representation to the public that goods originate in a territory in respect of which a Geographical Indication relates.

**Who can initiate an infringement action?**

The registered proprietor or authorized users of a registered Geographical indication can initiate an infringement action.

**Can a registered Geographical Indication be assigned, transmitted etc?**

No, A Geographical Indication is a public property belonging to the producers of the concerned goods. It shall not be the subject matter of assignment, transmission, licensing, pledge, mortgage or such other agreement. However, when an authorized user dies, his right devolves on his successor in title.

**Can a registered Geographical Indication or authorized user be removed from the register?**

Yes, The Appellate Board or the Registrar of Geographical Indication has the power to remove the Geographical Indication or authorized user from the register. The aggrieved person can file an appeal within three months from the date of communication of the order.

**How a Geographical Indication differs from a trade mark?**

A trade mark is a sign which is used in the course of trade and it distinguishes goods or services of one enterprise from those of other enterprises. Whereas a Geographical Indication is used to identify goods having special characteristics originating from a definite geographical territory.

## THE REGISTRATION PROCESS

In December 1999, Parliament passed the Geographical Indications of Goods (Registration and Protection) Act 1999. This Act seeks to provide for the registration and protection of Geographical Indications relating to goods in India. This Act is administered by the Controller General of Patents, Designs and Trade Marks, who is the Registrar of Geographical Indications. The Geographical Indications Registry is located at Chennai.

The Registrar of Geographical Indication is divided into two parts. Part 'A' consists of particulars relating to registered Geographical indications and Part 'B' consists of particulars of the registered authorized users.

The registration process is similar to both for registration of geographical indication and an authorized user which is illustrated below:

